

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 692 of 2020

1. Amardeo Mishra.
2. Rajvansh Singh. **Petitioners**
Versus
The State of Jharkhand. **Opposite Party**

Coram: HON'BLE MR JUSTICE RONGON MUKHOPADHYAY

For the Petitioners : Miss. Shivani Kapoor, Advocate
For the State : Mr. Bholu Nath Rajak, A.P.P.

04/24-6-2020 It appears that service report has not been received. As such hearing of this case is extended for a further period of two weeks.

Interim order passed on 7.2.2020 shall continue till the next date of listing.

(Rongon Mukhopadhyay, J)

Rakesh/-